GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING LOK SABHA UNSTARRED QUESTION NO.966 TO BE ANSWERED ON 21.12.2017

ATTACK ON JOURNALISTS

966. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) Whether the incidents of attack on journalists in the country has grown up in recent times;
- (b) If so, the number of such incidents reported in the country during the last five years;
- (c) The action taken by the respective State Governments and the support extended to the families of the victims; and
- (d) The present status and implementation of Majithia Wage Board Notification by the Media Organisation thereof, State-wise ?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [(COL RAJYAVARDHAN RATHORE (Retd.)]

(a) to (c): State/UT-wise cases registered and persons arrested under attack on media persons (under section 325,326, 326A and 326B of IPC) during 2014-2016 is enclosed at **Annexure-A** as National Crime Record Bureau (NCRB) has started maintaining data in this regard since 2014 only. This data of NCRB reveals that there is a substantial decrease in number of cases of attack on journalists from 114 in 2014 to 47 in 2016.

Police and Public Order are State subjects under Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property rest primarily with the respective State Government.

(d): Statement showing state-wise present status and implementation of Majithia Wage Board Notification by the Newspaper Establishments, is annexed as **Annexure-B**

SI.No.	State/UT	2014		<u>326bot IPC) during</u> 2015		2016	
		CR	PAR	CR	PAR	CR	PAR
1	Andhra Pradesh	4	1	1	0	6	9
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	2	0	0	0	2	4
4	Bihar	22	3	0	0	0	0
5	Chhattisgarh	0	0	1	0	0	0
6	Goa	0	0	0	0	0	0
7	Gujarat	3	4	0	0	1	4
8	Haryana	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	3	0	0	0	0	0
12	Karnataka	0	0	0	0	2	0
13	Kerala	0	0	0	0	1	1
14	Madhya Pradesh	7	10	19	32	24	14
15	Maharashtra	5	6	1	0	0	0
16	Manipur	0	0	0	9	0	0
17	Meghalaya	1	2	0	0	0	0
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	1	0	0	0	0	0
21	Punjab	0	0	0	0	0	0
22	Rajasthan	0	0	5	0	0	0
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0
26	Tripura	2	2	0	0	5	4
27	Uttar Pradesh	63	4	1	0	3	3
28	Uttarakhand	1	0	0	0	3	2
29	West Bengal	NR	NR	NR	NR	NR	NR
	Total (State)	114	32	28	41	47	41
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D & N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	NR	NR
34	Delhi	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
	Total (UTs)	0	0	0	0	0	0
	Total (All India)	114	32	28	41	47	41
	: National Crime R		eau				
NR: Im	plies data not recei	ved.					

State/UT wise cases registered (CR) and persons arrested (PAR) for attacks on media persons (under section 325, 326, 326a & 326bof IPC) during 2014-2016

	EPORT ON THE IMPLE	MENTATION OF 1	THE MAJITHIA WAGE BOARDS			
SI. No	State/U.T.	No. of	Which have implemented			
		Establishment	Fully	Not		
1	2	4	7	Partially 8	9	
<u> </u>	Andhra Pradesh	14	13	8 1	-	
		_				
2 3	Assam	52	6	4 5	40	
	Arunachal Pradesh		1		1	
4	Bihar	44	7	5	32	
5	Chhattisgarh	78	23	16	34	
6	Goa	9	2	5	1	
7	Gujarat	67	4	3	40	
8	Haryana	12	2	-	10	
9	Himachal Pradesh	94	5	4	11	
10	J & K	339	5	3	52	
11	Jharkhand	154	2	-	-	
12	Karnataka	563	3	-	226	
13	Kerala	22	11	3	2	
14	Madhya Pradesh	424	6	1	226	
15	Manipur	15	-	4	11	
16	Maharashtra	2757	45	23	61	
17	Meghalaya	22	2	5	12	
18	Mizoram		-	-		
19	Nagaland	3	1	-	-	
20	Odisha	164	37	-	1	
21	Punjab	531	5		88	
22	Rajasthan	893	28		2	
23	Sikkim		-	-		
24	Telangana	20	0	8	1	
25	Tamil Nadu	82	81	1	-	
26	Tripura	14	-	-	14	
27	Uttar Pradesh	70	24	5	37	
28	Uttrankhand	8	7	-	1	
29	West Bengal	33	7	2	13	
30	A & N Island	32	-	-		
31	Chandigarh UT	8	1	-	7	
32	Delhi	42	7	5	30	
33	Daman & Diu		-	-	-	
34	D & N Haveli		-	-	-	
35	Lakshadweep		-	-	-	
36	Puducherry	8	6	-	_	
	Total	6581	341	103	953	

DEDODT ON THE IMDI EMENTATION OF THE MAIITHIA WACE DOADDS